## Regarding wild boars menace in various districts of Tamil Nadu-Laid

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): I would like to bring attention of the Government towards the critical issue of the wild boar menace in Tamil Nadu?s agricultural specifically in Ramanathapuram, regions, Sivagangai, and Virudhunagar districts, and to draw a parallel with a similar situation in Uttarakhand. The unchecked overpopulation of wild boars outside forest areas is wreaking havoc on crops and threatening the safety of human lives and property. Farmers in these districts are suffering enormous financial losses, with reports of extensive damage to crops like paddy, sugarcane, and groundnuts, especially during harvest seasons. In Uttarakhand, the Forest Department has already proposed to the Centre to declare wild boars as vermin under Section 62 of the Wildlife Protection Act, 1972. This declaration would allow the culling of wild boars without permission, aiming to mitigate the damage caused to agriculture and protect human lives. I urge the Minister of Environment, Forest and Climate Change to consider implementing a similar solution for Tamil Nadu and other affected regions, allowing farmers to deal with this growing menace effectively. I request immediate intervention from the Government to provide compensation to farmers who have suffered due to the wild boar damage and implement protective measures such as fencing or relocation strategies to safeguard their livelihoods.